

**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 10.07.2017.

PRESENT: Hon'ble Member(J) Shri Ratakonda Murali

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 265/16	TP 115/17	For Orders	433(e)	Nanjundeshwara Cable Network Vs All Digital Network India Ltd., & Another.

SL. NAME (IN CAPITAL)  
NO. & PHONE NUMBER

*Petitioner.*  
REPRESENTATION TO WHOM

SIGNATURE

1. V. SRINIVAS

*Petitioner*

*[Signature]*

9845324707.

Counsel for petitioner Shri V. Srinivas is present. He attended the court on a notice sent by the Tribunal on the counsel and to the party. Counsel is directed to comply the provisions of I&B Code and no further adjournment will be given.

List it on 05.08.2017.

*[Signature]*  
MEMBER (J)